

ITEM NO.106

COURT NO.9

SECTION IV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No. 11871/2014

THE STATE OF PUNJAB & ORS.

Appellant(s)

VERSUS

JASWANT SINGH

Respondent(s)

WITH

C.A. No. 11634/2014 (IV)

Date : 16-08-2023 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Appellant(s)

Mr. Karan Sharma, AOR
Mr. Mohit Siwach, Adv.

For Respondent(s)

Mr. Yadav Narender Singh, AOR
Mr. Jagdish Parshad, Adv.
Mr. Mayank Kumar Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard.

Judgment reserved.

(NIDHI AHUJA)
AR-cum-PS

(VIRENDER SINGH)
BRANCH OFFICER